

## Declaration of Assets and Liabilities

Year-2022-23

I **VIDYA BHARTI**, wife of **SONALAL KUMAR** aged 28 Years, belonging to **Bihar Legislative Assembly, Secretariat** service and presently working as **JUNIOR CLERK** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

### A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description   | Self  | Spouse<br>SONALAL KUMAR                                 | Dependant-1<br>SAUMYA SHREE<br>(Daughter)   | Dependant-2 | Dependant-3 |
|---------|---|---|---|---|-------------|-------------|
| (i)     | Cash  | 1500/-  | 2000/-  | Nil   | Nil         | Nil         |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | BANK-9227/-   | BANK-24225/-  | Nil   | Nil         | Nil         |
| (iii)   | Bonds, Debentures and shares in Companies                                     | Nil   | Nil   | Nil   | Nil         | Nil         |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | LIC Annual premium RS-11465/-   | LIC Annual premium RS-11475/-                           | Nil   | Nil         | Nil         |
| (v)     | Motor Vehicles (details of make, etc.)  | Nil   | HONDA ACTIVA 5G-SCOOTY                                  | Nil   | Nil         | Nil         |
| (vi)    | Jewellery (give details of weight and value)                                  | GOLD-100gm (approx) (Gifted)<br>SILVER-500gm(approx) (Gifted)<br>(current value not assessed) | GOLD-20gm(approx) (Gifted) (current value not assessed) | GOLD-10gm (approx) (Gifted)<br>SILVER-100gm(approx) (Gifted) (current value not assessed) | Nil         | Nil         |
| (vii)   | Other assets, such as values of claims / interests                            | Nil   | Nil   | Nil   | Nil         | Nil         |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.\* Dependant here means a person substantially dependent on the income of the employee.

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No. | Description  | Self | Spouse<br><b>SONALAL KUMAR</b>   | Dependant-1<br><b>SAUMYA SHREE</b><br>(Daughter) | Dependant-2 | Dependant-3 |
|---------|--|------|--|--|-------------|-------------|
| (i)     | Agricultural Land<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | Nil  | 1/4 part of ancestral property (2 acre at UCHIT BIGHA, HASPURA, AURANGABAD, BIHAR)<br>(current value not assessed) | Nil  | -Nil        | Nil         |
| (ii)    | Non-Agricultural Land<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                  | Nil  | 1/3 part of property (12 decimal at UCHIT BIGHA, HASPURA, AURANGABAD, BIHAR)<br>(current value not assessed)       | Nil  | Nil         | Nil         |
| (iii)   | Buildings (Commercial and residential)<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value | Nil  | Nil  | Nil  | Nil         | Nil         |
| (iv)    | Houses / Apartments, etc.<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value              | Nil  | 1/4 part of ancestral house (At UCHIT BIGHA, HASPURA, AURANGABAD, BIHAR)<br>(current value not assessed)           | Nil  | Nil         | Nil         |
| (v)     | Other (such as interest in property)   | Nil  | Nil  | Nil  | Nil         | Nil         |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on <u>30/01/2023</u> |
|---------|---|---|--|
| (a)     | (i) Loans from Banks  | Nil   | Nil  |
|         | (ii) Loans from financial institutions  | Nil   | Nil  |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | Nil   | Nil  |
|         | (b) dues to departments dealing with supply of water                                    | Nil   | Nil  |
|         | (c) dues to departments dealing with supply of electricity                              | Nil   | Nil  |

|     |   |                             |     |
|-----|---|-----------------------------|-----|
|     | (d) dues to departments dealing with telephones   | Nil                         | Nil |
|     | (e) dues to departments dealing with governments transport (including aircraft and helicopters)   | Nil                         | Nil |
|     | (f) Other dues, if any  | Nil                         | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Nil<br>(PAN NO.-BZWPB7963F) | Nil |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]   | Nil                         | Nil |
|     | (iii) Sales Tax [ Only in case of proprietary business]   | Nil                         | Nil |
|     | (iv) Property Tax   | Nil                         | Nil |

### C Personal Detail

GPF/CPF/PRAN No. :-

110103719641

Gender :-

F

(M/F)

Date of Birth :-

0

1

0

1

1

9

9

4

(DD/MM/YYYY)

Class/Group :-

C

(A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY , SECRETARIAT

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

AURANGABAD

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature: Vidya Bharti

Name of Employee: **Vidya Bharti**

Designation: **Junior Clerk**

Department: **Bihar Legislative Assembly, Patna**

Place: **Patna**

Date: **30/01/2023**

**Note:** Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.